

ITEM NO.7

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 46949/2019, in Criminal Appeal No(s). 280-281/2018

MANI RAM & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(Please show the name of Ms. Saroj Tripathi, Advocate in the cause list.)

Date : 08-04-2019 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBERS]

For Appellant(s) Mr. Aftab Ali Khan, AOR

For Respondent(s) Mr. Kamlendra Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Application for discharge as Advocate on record on behalf
of the appellants in the appeals is allowed.

(LAYA RAWAT)
SENIOR PERSONAL ASSISTANT

(RAJINDER KAUR)
BRANCH OFFICER